

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR P.R. BORA

Petition(s) for Special Leave to Appeal (Civil) No(s).34968/2011

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

URMILA KOHLI

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/04/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Manoj Dwivedi, Adv.

Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

Mr. Abhishek Chaudhary, Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete in the matter.

As prayed for, four weeks' time is granted to the
respondent for filing counter affidavit.

List again on 11.5.2012.

(P.R. BORA)
REGISTRAR

rd